GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 317 ANSWERED ON 19/07/2022

LANDLESS BENEFICIARIES UNDER PMAY-G

317. SHRI JAYADEV GALLA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to ensure that the genuine beneficiaries are not deprived of the benefits under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) the number of days taken to build a house under the Yojana, State-wise;
- (c) the number of beneficiaries yet to be provided land/house, State/UT-wise;
- (d) the details of the houses built under the Yojana along with the time taken to build these houses and phase-wise funds disbursed, date-wise under PMAY-G;
- (e) whether the Government has any plan to increase per unit assistance amount under PMAY-G and if not, the reasons therefor; and
- (f) the number of landless beneficiaries that are covered under the PMAY-G, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), the target is the construction of 2.95 crore houses to achieve the objective of "Housing for All" in rural areas. The beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 13.07.2022, the number of eligible beneficiaries available through SECC database stands at 2.15 crore (approx.). Further, the details of such households who, though eligible for inclusion in PWL, but claimed to be left out from the SECC 2011 based PWL, have been captured in the Awaas+ Survey. The Survey was conducted during January 2018 and March 2019. In this exercise, the States/UTs have uploaded details of additional households. The beneficiaries from finalised Awaas+ lists are also being granted benefits under PMAY-G as per the approved guidelines, within a ceiling of 2.95 crore houses. Thus, the Ministry has taken effective steps to ensure that genuine beneficiaries are not left out of the scheme.

(b) & (d) The Framework for Implementation (FFI) of PMAY-G provides that the house construction should be completed within 12 months of sanctioning of house to the beneficiary. The State/UT-wise & Phase-wise details of houses built/constructed under the scheme, average number of days taken for completing the construction of the house and the total Central Assistance released since inception till 13.07.2022 is given in Annexure-I.

(c) & (f) The State/UT-wise number of landless beneficiaries, identified in the PWL of PMAY-G, those that have been provided land or assistance for purchase of land and ones that are remaining to be provided land is given in Annexure-II.

(e) At present, there is no proposal under consideration of the Ministry for increasing per unit assistance under the Scheme.

STATEMENT REFERRED TO IN REPLY TO PART (b) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 317 TO BE ANSWERED ON 19.07.2022 REGARDING LANDLESS BENEFICIARIES UNDER PMAY-G

State/UT-wise & Phase-wise details of Central Assistance released, total number of houses completed and average completion time since inception till 13.07.2022.

	Phase-I Phase-II					
	(2016-17 to 2018-19)		(2019-20 to 2022-23)			
SI.	Name of the			,	, , , , , , , , , , , , , , , , , , ,	Average
	State/UT		houses			completio
	~				completed under	
		released				(in days)
			(units in Nos.)	,	(units in Nos.)	
		crore)	~ /		、	
1	Arunachal Pradesh	66.23	4,407	104.85	553	170
2	Assam	3,235.68	2,32,422	8,708.50	3,48,736	359
3	Bihar	7,166.16	11,08,610	16,541.42	14,76,920	366
4	Chhattisgarh	6,100.18	7,53,083	869.67	72,128	277
5	Goa	2.85	133	0	0	468
6	Gujarat	1,580.11	1,99,030	12,65.63	1,82,816	309
7	Haryana	124.08	20,657	34.55	329	453
8	Himachal Pradesh	98.11	7,050	56.12	2,893	283
9	Jammu And Kashmir	356.98	30,893	1,248.42	60,559	387
10	Jharkhand	4,156.12	5,15,784	6,999.18	7,02,518	304
11	Kerala	121.90	20,037	35.14	235	321
12	Madhya Pradesh	1,0827.84	13,67,996	11,956.07	1,22,0176	235
13	Maharashtra	2,973.27	4,04,568	4,375.22	4,24,988	310
14	Manipur	120.53	9,716	196.71	5,311	451
15	Meghalaya	249.73	20,106	303.80	9,960	472
16	Mizoram	60.51	5,511	58.07	3	337
17	Nagaland	55.09	4,239	34.80	0	418
18	Odisha	,7908.91	9,44,555	6,031.07	7,50,658	258
19	Punjab	91.61	13,799	67.52	9,370	281
20	Rajasthan	5,107.33	6,75,758	6,013.83	6,38,911	268
21	Sikkim	11.91	1,070	1.22	0	331
22	Tamil Nadu	2,041.88	2,64,119	1,495.07	1,00,833	316
23	Tripura	325.38	2,4591	1,711.61	70976	354
24	Uttar Pradesh	9,963.73	1,26,6642	9,703.54	1,30,7390	195
25	Uttarakhand	184.64	12,438	149.17	9,224	292
26	West Bengal	10,323.15	13,73,944	15,474.38	19,57,630	261
27	Andaman And	2.29		16.88	464	
	Nicobar		653			243
28	Dadra And Nagar			55.98	0	
	Haveli		2,138			438
	Daman And Diu	0.59	13			83
	Lakshadweep	0.71	44	0	0	771
	Puducherry@	-	-	-	-	-
32	Andhra Pradesh^	755.11	46,707	0		NA
_	Karnataka^	1,059.91	95,640	309.60	5,990	NA
_	Telangana@	190.79	-	-	-	-
35	Ladakh*	0.0	1,228	0		206
	Total	75,278.92	94,27,581	93,818.02	93,59,772	272

*Central assistance was released to J&K when Ladakh was part of Jammu & Kashmir @Puducherry & Telangana are not implementing PMAY-G Scheme.

[^]Karnataka & Andhra Pradesh are utilizing their own MIS for monitoring the Scheme, therefore, average completion time for these States is not available.

STATEMENT REFERRED TO IN REPLY TO PART (c) AND (f) OF LOK SABHA UNSTARRED QUESTION NO. 317 TO BE ANSWERED ON 13.07.2022 REGARDING LANDLESS BENEFICIARIES UNDER PMAY-G.

State/UT-wise number of landless beneficiaries, identified in the PWL of PMAY-G, that have been provided land or assistance for purchase of land and the beneficiaries that are remaining to be provided land.

S.No.	Name of the State/UT	Landless beneficiaries in PWL	Landless beneficiaries provided land / financial assistance for purchase of land	Landless beneficiaries remaining to be provided land
1	Arunachal Pradesh	0	0	0
2	Assam	46,415	16,868	29,547
3	Bihar	9,693	1,543	8,150
4	Chhattisgarh	6,207	6,149	58
5	Goa	0	0	0
6	Gujarat	11,151	8,009	3,142
7	Haryana	7	0	7
8	Himachal Pradesh	32	21	11
9	Jammu And Kashmir	0	0	0
10	Jharkhand	2,927	1,990	937
11	Kerala	7,288	1,428	5,860
12	Madhya Pradesh	37,519		3,038
13	Maharashtra	1,11,838	63,566	48,272
14	Manipur	0	0	0
15	Meghalaya	950	631	319
16	Mizoram	0	0	0
17	Nagaland	0	0	0
18	Odisha	57,932	35,943	21,989
19	Punjab	204	203	1
20	Rajasthan	55,405	47,320	8,085
21	Sikkim	0	0	0
22	Tamil Nadu	57,680	971	56,709
23	Tripura	128	123	5
24	Uttar Pradesh	1,993	1,993	0
25	Uttarakhand	539	539	
26	West Bengal	14,959	9,512	5,447
27	Andaman & Nicobar	652	652	0
28	Dadra And Nagar Haveli and Daman and Diu	88	32	56
29	Lakshadweep	0	0	0
30	Andhra Pradesh	1,888	1,888	0
31	Karnataka	15,436	11,560	3,876
32	Ladakh	0	0	0
	Total	4,40,931	2,45,422	1,95,509